

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 783
TO BE ANSWERED ON 26TH JULY, 2024**

OPD FOR EMPANELLED PRIVATE HOSPITALS UNDER CGHS

783. SMT. MALA ROY:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- a) Whether the Government has any plan to revise the rates including that of OPD for empanelled private hospitals under CGHS;
- b) If so, the details thereof;
- c) Whether the Government is aware that many times medicine are not available in CGHS dispensary; and
- d) if so, the steps taken/to be taken by the Government to resolve the said issue?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SMT. ANUPRIYA PATEL)**

(a) to (d) A Committee was constituted for revision of rates of Investigations and Procedures under CGHS, which has submitted report on 03.06.2024.

In CGHS Wellness Centres, essential medicines are available. The medicines in Bulk are procured from Medical Stores Organization (the Central Purchase Organization of Ministry of Health and Family Welfare), and direct supplies from distributors of Pradhan Mantri Bharatiya Janaushadhi Pariyojana. In case any particular medicine, prescribed by the specialist is not readily available at any Wellness center, the same is procured through Authorised Local Chemist (ALC) and supplied to the beneficiary. Lifesaving medicines like Chemotherapy medicines for treatment of cancer are procured from Medical Store Depot (MSD) and are supplied directly to the beneficiary.
